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NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH - II
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 04.15 PM ON 20/12/19

PRESENT: SHRI R.VARADHARAJAN, MEMBER-JUDICIAL
SHRI .S.VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/1000/2019
NAME OF THE PETITIONER : OLD LANE INDIA CYPRUS FUND II LTD
NAME OF THE RESPONDENTS : RUDRADEV INFOPARK PVT LTD & 3 OTHERS
UNDER SECTION : SEC 241/242

S.No.	Name (in Capital)	Represented by	Signature
1.	Hari Prashanth For ojas law Firm S.M.STALIN	counsel for petitioner	
2	Respondent	counsel for respondent	S.M.S

ORDER

At request of the Learned Counsels for the parties, post this matter on
31.01.2020.

-Sd-
(S. VIJAYARAGHAVAN)
Member (Technical),

-SD-
(R.VARADHARAJAN)
MEMBER (JUDICIAL)

vs